

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2805
TO BE ANSWERED ON 10th JULY, 2019

TOBACCO FARMERS

2805. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the delegation of Tobacco Farmers from Andhra Pradesh has met the Minister of Commerce and Industry requesting to protect the tobacco farmers in the State of Andhra Pradesh by reducing the penalty levied on them and sanction compensation to the tobacco farmers;
- (b) if so, the details thereof; and
- (c) whether the Government has taken any decision on the request of the tobacco farmers association and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

- (a & b) Yes Sir. A d elegation of tobacco farmers from Andhra Pradesh met the Minister for Commerce & Industry and highlighted the issues regarding penalty on sale of excess Flue Cured Virginia (FCV) tobacco and compensation for tobacco barns.
- (c) For every crop cycle in the state of Andhra Pradesh and Karnataka, notification permitting sale of excess production of FCV tobacco is being issued from time to time , so as to restrict /regulate excess and unauthorized production of FCV tobacco produced by registered / unregistered growers.
